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GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong the 17th June, 2021

No. LJ(B).53/93/Pt/200- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrates in the interest of Public Services within South Garo Hills District with immediate effect and until further orders:-

Sl. No.	NAME OF OFFICER	DESIGNATION
1.	Shri. Abilash Burman,	Assistant Engineer, Chokpot C& RD Block, South Garo Hills
2.	Shri. Bester C. Marak,	Assistant Executive Engineer, PWD (Rds), Chokpot, South Garo Hills
3.	Shri. Bilgrak M. Marak,	S.D.O., PHE, Chokpot, South Garo Hills



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Memo No. LJ(B).53/93/Pt/200-A

Dated Shillong the 17th June, 2021

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South Garo Hills District, Baghmara with reference to letter No. SGH/DC/Genl.3(Covid-19)/2020/869 Dtd. Baghmara the 15th June 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,
Law (B) Department*